

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH: NEW DELHI

O.A. No. 1242/2000

New Delhi this the 17th day of January 2002

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Mohinder Pratap Singh  
S/o Sardar Harbhajan Singh  
R/o M-10 Railway Harthala Colony,  
Moradabad.

and employed as:

Inspector of Works Grade II  
In the Northern Railway  
(By advocate: None)

Applicant

Vs.

1. Union of India  
Through the Chairman,  
Railway Board, Rail Bhawan,  
New Delhi-110 001.
2. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi-110 001.
3. The Divisional Railway Manager,  
Northern Railway,  
Moradabad.  
(By Advocate: Shri B.S. Jain)

Respondents

O R D E R (Oral)

Hon'ble Shri S.R. Adige, VC (A)

Applicant seeks directions to be issued to respondents to hold the LDCE for Engineering Graduates for filling up all the vacancies reserved for them under 20% quota within a given time schedule and to promote him from due date giving seniority from retrospective effect i.e. 1993 till that date with all consequential benefits.

2. None appeared for the applicant even on second call. Heard Shri B.S. Jain, counsel for the respondents.

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3. Shri Jain states that respondents have subsequently held the LDC Examination for filling the vacancies reserved under 20% quota in which applicant has appeared and he also qualified the written examination.

4. As the relief sought by the applicant in the present OA was to hold LDCE within a given time schedule and respondents have held the same, no further action <sup>needs</sup> ~~appears~~ to be taken.

5. The present OA stands disposed of. No costs.

A. Vedavalli  
(Dr. A. Vedavalli)  
Member (J)

S.R. Adige  
(S.R. Adige)  
Vice Chairman (A)

/kd/